GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:525
ANSWERED ON:07.07.2009
FUNCTIONING OF MULTI AGENCY CENTRE
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to set up a Multi Agency Centre (MAC) for processing and sharing intelligence with States and link it to the Natinoal Investigating Agency (NIA);
- (b) if so, the details thereof;
- (c) whether the MAC has become functional;
- (d) if so, the details thereof;
- (e) the details of the investigations taken up by NIA since its inception;
- (f) whether the Government proposes to establish a National Counter Terrorism Centre (NCTC);
- (g) if so, the details thereof and the mandate of the NCTC;
- (h) Whether the proposed NCTC and MAC would compliment each others functioning; and
- (i) If so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) to (d): The Multi-Agency Centre in the Intelligence Bureau has been strengthened and re-organized to enable it to function on 24X7 basis. An executive order has been issued on 31.12.2008 under which Multi-Agency Centre (MAC), under the Intelligence Bureau (IB), has been obliged to share intelligence with all other agencies, including agencies of the State Governments, Union Territories. Likewise, all other agencies have been obliged to share intelligence with MAC. NIA has also been made a Member of MAC.
- (e): The Central Government has assigned three cases for investigation to the National Investigation Agency (NIA), two of which pertain to cases registered in Assam and one case registered in Mumbai.
- (f) to (i): The Govt. has also decided to create a focused institutionalized mechanism in the form of a National Counter Terrorism Centre (NCTC), with the aim of taking pro-active counter- terrorism measures complementing with other concerned agencies.